

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs) : DELHI

ORDER

The following Committee is hereby constituted with immediate effect :-

Name of the Committee	Name of Judicial Officer	Designation
Committee to formulate a policy for implementation of Braille Printing in Delhi District Courts	Ms. Shefali Barnala Tandon Addl. Sessions Judge-05 (West)	Chairperson
	Sh. Abhilash Malhotra Presiding Officer Appellate Tribunal	Member
	Sh. Abhishek Kumar CJM (Central)	Member
	Ms. Samiksha Gupta CJM (West)	Member

However, the correspondence with the Hon'ble High Court will be done only through the undersigned.


16/11/24
(SANJAY GARG-I)


Principal District & Sessions Judge (HQs)
Delhi

No. 43351-381 /F.1(3)/Gaz/2024

Dated 16/11/24

Copy forwarded for information & necessary action to :-

1. The Registrar General, Hon'ble High Court of Delhi, New Delhi.
2. The Principal District & Sessions Judge, all court Complexes, Delhi/New Delhi/ Rouse Avenue.
3. The Officers concerned.
4. The Branch In-Charge/Nodal Officer, Copying Agency, Central, Tis Hazari Courts, Delhi.
5. The Branch In-Charge, Admin-I-II-III, Central, Tis Hazari Courts, Delhi, with the direction to pursue the matter with the said committee.
6. The AO(J)/Branch In-Charge, Computer Branch, Recruitment Cell, General Branch, Accounts Branch, Tis Hazari Courts, Delhi.
7. The Website Committee (English/Hindi), Tis Hazari Courts, Delhi.
8. The R&I Branch (Central) for uploading on LAYERS.


16/11/24
Principal District & Sessions Judge (HQs)
Delhi